

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.1 of 2020**

Rakesh Kumar @ Jaimangal Singh

... .. Appellant/s

Versus

Nagendra Prasad Singh

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Parth Gaurav, Advocate

For the Respondent/s : Mr. Ramesh Kumar Choudhary, Advocate

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

10 02-04-2026 As prayed for on behalf of the respondent, list this appeal
on 20.04.2026.

Raj Kishore/-

(Rudra Prakash Mishra, J)

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